

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1289
ANSWERED ON 03/12/2024**

**AUTOMATIC EXCLUSION CRITERIA FROM PMAY-G SCHEME
1289. SHRI RAJA RAM SINGH:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has constituted committee before revising the Pradhan Mantri Awas Yojana-Gramin (PMAY-G) scheme and introducing the 'automatic exclusion' criteria, if so, the details of committee's recommendations;**
- (b) the details for the difference in the criteria required for people eligible before the introduction of automatic exclusion criteria;**
- (c) whether the exclusion has been implemented without the constitution of a committee in this regard; and**
- (d) the details of funds allocated and utilized under PMAY-G along with number of beneficiaries for last five years, State-wise?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a) to (c) : The Pradhan Mantri Awas Yojana- Gramin (PMAY-G), is a flagship scheme of the Government of India and it is being implemented by the Ministry of Rural Development since 1st April 2016. The Cabinet approved the construction of 2.95 crore houses under PMAY-G by March 2024 with basic amenities along with the use of SECC 2011 data for identification of beneficiaries. A committee was constituted to finalize the Guidelines i.e. Framework for implementation (FFI) of the PMAY-G comprising members from State/UT Governments.

The Union Cabinet in its meeting held on 09.08.2024 approved 2 crore additional houses to be constructed during FY 2024-25 to FY 2028-29 under PMAY-G. The Union Cabinet had also approved the

modified exclusion criteria for identification of additional eligible households. As per the Union Cabinet approval, the provisions with regard to mechanised two wheelers, mechanised fishing boat, landline phone and refrigerator have been deleted. Further, the income criteria has also been enhanced from Rs 10000 per month to Rs 15000 and the land related criteria have been simplified.

The details of revised automatic exclusion criteria under the new phase of the PMAY-G are as under:

Step 1: Exclusion of pucca houses- All households living in houses with pucca roof and/or pucca wall and households living in houses with more than 2 rooms are filtered out.

Step 2: Automatic Exclusion criteria- From the remaining set of households, all households fulfilling any one of the 10 parameters listed below are automatically excluded: -

- i. Motorised three/four-wheeler**
- ii. Mechanised three/ four-wheeler agricultural equipment**
- iii. Kisan Credit Card with credit limit of Rs. 50,000 or above**
- iv. Household with any member as a Government employee**
- v. Households with non-agricultural enterprises registered with the Government**
- vi. Any member of the family earning more than Rs.15,000 per month**
- vii. Paying income tax**
- viii. Paying professional tax**
- ix. Own 2.5 acres or more of irrigated land**
- x. Own 5 acres or more of unirrigated land.**

(d): Under the Scheme, as on date, out of a cumulative target of PMAY-G, 3.33 crore houses have been allocated to the States/UTs and out of which 3.21 crore houses have been sanctioned and more than 2.67 crore houses have been completed. The State-wise details of funds allocated and utilized under PMAY-G is given in Annexure -I and State-wise number of beneficiaries in last five years is given in Annexure-II.

ANNEXURE REFERRED FOR THE STATEMENT IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 1289 TO BE ANSWERED ON 03.12.2024 REGARDING "Automatic Exclusion Criteria from PMAY-G Scheme"

State-wise details of funds allocated and utilized under PMAY-G from 2019-20 to 2023-24

(Rs. in crore.)

S. No.	State/UTs	FY 2019-20		FY 2020-21		FY 2021-22		FY 2022-23		FY 2023-24	
		Release	Expenditure	Release	Expenditure	Release	Expenditure	Release	Expenditure	Release	Expenditure
1	Arunachal Pradesh	0	0.4	0	5.97	104.85	16.7	69.58	127.27	200.61	239.84
2	Assam	1433.97	2046.75	1503.43	1269.44	5771.11	2195.33	9141.75	10913.35	2934.45	6356.77
3	Bihar	4902.97	8265.94	6683.93	10004.4	3082.22	5954.44	7497.21	11718.1	29.66	1098.1
4	Chhattisgarh	562.55	989.82	307.12	983.99	0	31.32	344.23	822.15	1730.76	2201.83
5	Goa	0	0.8	0	0.53	0	0.37	0	0.49	0	0.58
6	Gujarat	385.56	798.1	192.78	495.64	687.29	893.09	911.75	1004.66	559.25	1540.85
7	Haryana	34.55	63.35	0	13.27	0	17.26	44.33	62.35	3.23	32.44
8	Himachal Pradesh	0	11.1	10.62	23.4	32.97	44.04	37.86	33.24	99.46	92.4
9	Jammu And Kashmir	67.69	221.42	795.86	599.35	123.43	419.37	1031.58	709.95	1234.69	1363.33
10	Jharkhand	2442.76	3396.56	3348.51	3750.22	1207.91	4237.82	1236.02	2127.4	28.09	523.34
11	Kerala	0	11.8	0	25.05	0	66.87	70.29	94.63	2.11	22.86
12	Madhya Pradesh	2291.98	4176.03	4565.8	4068.96	4509.58	8046.72	6374.91	11171.3	241.64	1258.46
13	Maharashtra	1815.33	1924.76	1310.1	2433.5	1249.8	2003.81	1676.07	3098.13	785.21	1820.27
14	Manipur	10.3	12.83	84.89	93.49	21.01	26.86	161.14	128.8	216.45	157.32
15	Meghalaya	22.6	57.97	191.08	185.54	90.13	72.51	106.44	88.26	1591.26	1498.37
16	Mizoram	0	31.8	16.16	13.82	41.92	5.83	29.58	55.52	157.9	140.3
17	Nagaland	0	15.25	17.4	2.12	17.41	20.44	52.5	28.68	334.17	322.57
18	Odisha	2197.33	5460.06	2821.87	4556.46	1011.87	1122.73	1723.28	310.83	4310.71	7643.52
19	Punjab	0	36.01	49.22	59.1	18.31	60.73	71.68	100.86	32.64	48.16

20	Rajasthan	2933.34	2923.07	1108.59	3679.45	1405.46	2332.48	2157.52	3036.53	67.57	661.99
21	Sikkim	0.65	0.37	0	0.28	0.57	0.06	0.97	1.67	1.58	2.12
22	Tamil Nadu	487.52	996.93	78.62	672.61	928.93	668.86	2004.39	2290.47	28.23	975.55
23	Tripura	229.52	210.5	113.62	98.3	1368.48	1111.18	1264.2	1325.14	1276.9	1664.60
24	Uttar Pradesh	1145.64	2207.35	4830.9	5990.29	3727	7869.83	4777.03	7317.5	2620.93	5014.91
25	Uttarakhand	0	5.71	0	1.31	149.18	138.33	128.08	172.55	388.19	353.88
26	West Bengal	5976	8854.36	8810.54	10037.26	687.84	5423.18	0	1108.3	0	80.63
27	Andaman And Nicobar	0	1.12	16.88	8.53	0	1.87	0	0.42	5.45	2.19
28	Dadra And Nagar Haveli & Daman And Diu	55.98	23.33	0	33.46	0	21.85	0	13.55	0	16.89
29	Lakshadweep	0	0.35	0	0.01	0	0	0	0	0	0
30	Puducherry*	0	0	0	0	0	0	0	0	0	0
31	Andhra Pradesh	0	0	0	0	0	0	0	87.65	312.25	503.66
32	Karnataka	309.6	0	0	0	0	0	214.92	0	3.61	468.67
33	Telangana*	0	0	0	0	0	0	0	0	0	0
34	Ladakh	0	0	0	0	0	0	3.09	2.94	18.9	17.6
Total		27305.84	42743.9	36857.93	49105.75	26237.2	42803.87	41130.36	57952.50	19215.9	36124.05

***Telangana and Puducherry are not implementing PMAY-G.**

Annexure-II**ANNEXURE REFERRED FOR THE STATEMENT IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 1289 TO BE ANSWERED ON 03.12.2024 REGARDING "Automatic Exclusion Criteria from PMAY-G Scheme"****State-wise number of beneficiaries constructed house under PMAY-G from 2019-20 to 2023-24****(units in no.)**

S. No	State Name	2019-2020	2020-2021	2021-2022	2022-2023	2023-2024
		Houses Completed	Houses Completed	Houses Completed	Houses Completed	Houses Completed
1	Arunachal Pradesh	747	2417	992	9344	21373
2	Assam	84404	131281	117741	1009168	390292
3	Bihar	415056	1048588	614795	1237477	190671
4	Chhattisgarh	34588	59685	23291	33575	232309
5	Goa	187	87	19	12	94
6	Gujarat	35591	54890	77386	65611	149363
7	Haryana	6691	1232	269	5804	2812
8	Himachal Pradesh	447	605	1884	3658	4558
9	Jammu And Kashmir	5016	21570	42516	79675	79759
10	Jharkhand	166684	243988	317260	364478	50980
11	Kerala	843	880	2501	8852	5136
12	Madhya Pradesh	275342	262067	608646	1060106	132464
13	Maharashtra	95129	183649	180360	344408	110996
14	Manipur	1151	2779	4023	13955	6937
15	Meghalaya	5357	5642	7324	6996	54487
16	Mizoram	997	1128	1158	1020	17361
17	Nagaland	3687	535	0	3210	8191
18	Odisha	361465	395357	97193	30376	526370
19	Punjab	410	3908	5473	11384	3921
20	Rajasthan	169239	318262	143211	400203	38749
21	Sikkim	43	15	5	41	249
22	Tamil Nadu	52759	52184	57342	175269	104534
23	Tripura	7055	15873	1661	180530	132168
24	Uttar Pradesh	174189	37711	1094653	662225	378406
25	Uttarakhand	192	93	3847	12498	38562
26	West Bengal	286340	678587	959229	147382	14398

27	Andaman And Nicobar	286	483	335	97	26
28	Dadra And Nagar Haveli & Daman And Diu	221	972	641	1486	359
29	Lakshadweep	9	28	7	0	1
30	Puducherry**	-	-	-	-	-
31	Andhra Pradesh	5	0	0	2167	28160
32	Karnataka	7085	2405	11239	2641	33835
33	Ladakh	1344	62	22	1	1575
34	Telangana**	-	-	-	-	-
	Total	21,92,559	35,26,963	43,75,023	58,73,649	27,59,096

****Telangana and Puducherry are not implementing PMAY-G.**
